

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are being made in official exigency with immediate effect :

S. N.	Name & Emp. Code of the Official	From	To
1.	Ravi EC: 69510019	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Vimal Kumar Yadav, Ld. Principal District & Sessions Judge Distt: North Rohini	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vimal Kumar Yadav, Ld. Principal District & Sessions Judge Distt: North-West Rohini
2.	Lalit Kumar EC : 92374109	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Vimal Kumar Yadav, Ld. Principal District & Sessions Judge Distt: North Rohini	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vimal Kumar Yadav, Ld. Principal District & Sessions Judge Distt: North-West Rohini
3.	Naveen Kumar EC : 21374642	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Vimal Kumar Yadav, Ld. Principal District & Sessions Judge Distt: North Rohini	Desg: Peon Role: Orderly Posting: In the PS Office of Sh. Vimal Kumar Yadav, Ld. Principal District & Sessions Judge Distt: North-West Rohini
4.	Narbir EC: 91264168	Desg: Peon Role: Peon Posting: In the PS Office & Protocol Branch Distt: North Rohini	Desg: Peon Role: Peon Posting: Admin. Branch-III Distt: North-West Rohini
5.	Nitish Kumar EC: 22160164	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vimal Kumar Yadav, Ld. Principal District & Sessions Judge Distt: North-West Rohini	Desg: Peon Role: Orderly Posting: In the Court of Ms. Madhu Jain, Ld. Principal District & Sessions Judge Distt: North Rohini
6.	Durga Prasad EC: 10346573	Desg: Peon Role: Peon Posting: Bail Section Distt: North-West Rohini	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch Distt: North Rohini
7.	Ravi EC: 17267128	Desg: Peon Role: Peon Posting: Admin. Branch-III Distt: North-West Rohini	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch Distt: North Rohini
8.	Neeraj Kumar EC: 79311734	Desg: Peon Role: Peon Posting: Personal of Ld. Principal District & Sessions Judge Distt: North-West Rohini	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch Distt: North Rohini

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9.	Hira Lal Galami EC: 90402	Desg: Peon Role: Orderly Posting: In the Court of Sh. Naveen Gupta, Ld. Spl. Judge, PC Act, CBI-12 RACC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Anju Bajaj Chandna, Ld. Principal Judge, Family Court, Central, THC (On diverted capacity)
10.	Surender Singh Negi EC: 17021242/ 10755	Desg: Peon Role: Peon Posting: Office Pool, Family Courts (HQs) Dwarka, New Delhi (On diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Sh. Naveen Gupta, Ld. Spl. Judge, PC Act, CBI-12 RACC
11.	Pankaj Sharma EC: 10900/83587723	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Umed Singh Grewal, Ld. District Judge (Commercial Court)-05 Distt: Central THC
12.	Rahul EC: 21622616 (Newly Appointed)	Desg: Peon Role: Orderly Posting: In the Court of Sh. Umed Singh Grewal, Ld. District Judge (Commercial Court)-05 Distt: Central THC	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.

Girish Kathpalia
15-4-23

(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI, ^{AV}

No. 27180-26 /ADMIN-III/F.1(3)/Central/P&T/2023

Dated, Delhi the 15 APR 2023

Copy forwarded for information and necessary action to:-

1. The Ld. Principal District & Sessions Judges concerned Delhi/New Delhi.
2. The Ld. Principal Judge, Family Courts (HQs), South-West, Dwarka.
3. The Ld. Officers/Officer-In-Charges concerned.
4. Ld. Administrative Civil Judge concerned Delhi/New Delhi
5. The DDOs, Accounts Branches concerned, Delhi/New Delhi for further necessary action, as per rules.
6. The Administrative Officers (Judicial)/Branch In-Charges, concerned Administration Branch, Delhi/New Delhi.
7. Dealing Officials, Personal File, Administration Branch- III, Central, Tis Hazari, Delhi.
8. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
9. The Officials concerned for immediate compliance.
10. Dealing Officials, Layers and ACR Cell (HQs), Delhi are hereby directed for necessary updation of records as per rules.
11. Dealing Officials, Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi with the direction for uploading the said order on the official Website of District Court.

Anju Bala
15/4/23

Branch Incharge
O/o the PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI